

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 870/2003

6

New Delhi, this the 7th day of August, 2003

Hon'ble Sh. V.K.Majotra, Member (A)
Hon'ble Sh. Shanker Raju, Member (J)

Ms. Sushila **Satija**
Wife of Sh. B.D.Satija
B-108, Amar Colony,
Lajpat Nagar, New Delhi - 110 024.

...Applicant
(By Advocate Sh. R.P.Kapur)

V E R S U S

Union of India

1. Ministry of Home
through Registrar General India
2A, Man Singh Road, New Delhi - 110 011.
2. The Secretary
Department of Revenue,
Ministry of Finance
North Block,
New Delhi - 110 011.
3. Director (EDP)
Office of the Registrar General India
2A, Man Singh Road, New Delhi - 110 011.
...Respondents

O R D E R (ORAL)

Shri V.K.Majotra,

Learned counsel for the applicant stated that respondents have through their letter dated 28-7-2003 communicated to the applicant that she would be granted the relief relating to the benefit of revised pay scale w.e.f. 1-1-1986 as provided to other similarly placed employees.

2. In this view of the matter, the requisite relief having been accorded to the applicant, OA has become infructuous and is accordingly disposed of.

S.Raju

(Shanker Raju)
Member (J)

/vks/

V.K.Majotra

(V.K.Majotra)
Member (A)